

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/621/(IB)/2017

NAME OF THE PETITIONER(S)

: HIMALAYA VENTURES LTD

NAME OF THE RESPONDENT(S)

: CARAVEL LOGISTICS

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

for Corporate Debtor from

ORDER

Counsels for both the parties are present. As per the order dated 11.01.2018, the payment has been made by the Corporate Debtor to the Applicant but the Applicant prayed for time to file joint memo of compromise. At request, time is enlarged with the direction that on next date of hearing, joint memo of compromise shall be placed on record. Put up on 08.02.2018 at 10.30 A.M.

> (CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)